

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2776.
TO BE ANSWERED ON FRIDAY, THE 19TH MARCH, 2021.**

NATIONAL e-COMMERCE POLICY, 2019

2776. SHRI MANAS RANJAN BHUNIA:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has notified and implemented the National e-Commerce Policy, 2019;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has any proposal to control the ownership stake of foreigners in the e-Commerce sectors;
- (d) if so, the details thereof; and
- (e) the year-wise details of tax subsidy granted to e-Commerce companies in the last five years?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** A draft e-Commerce policy was placed in public domain on 23rd February, 2019 for public consultations. Valuable suggestions have been received from many stakeholders. Detailed deliberations are being held to finalise the e-Commerce Policy.
- (c) & (d) :** No such proposal is under consideration in the Department presently.
- (e):** No such details are maintained as there is no separate category for entities as e-Commerce companies as per the Income-Tax Act, 1961.
